

O/o the Distt. & Session Judge
Kullu & Lahaul Distt. At Kullu
Receipt No. 244
Date 16/4/18.

OFFICE OF ADDITIONAL DISTRICT AND SESSIONS JUDGE, KULLU, HP

No. Addl.D&SJ/Klu/TDS/2017- 490
Dated Kullu the 16th of April, 2018.

OFFICE ORDER

It is brought to the general litigants/public/Advocates that due to nomination of the undersigned for attending lecture on "Effective Court Management for Speedy Justice" scheduled to be held on 21st of April, 2018 at Dharamshala, District Kangra, all the cases, fixed for 21.4.2018, shall be taken up for effective hearing on 24.4.2018.

SL
Addl. District and Sessions Judge,
Kullu, H.P.

Ednst. No. As above:

Dated: 16th April, 2018.

Copy forwarded to:-

1. The Learned District and Sessions Judge, Kullu, HP;
2. District Attorney, Kullu, HP
3. President, Distt. Bar, Kullu, HP.
4. Notice Board ;
5. Guard file .

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Addl. District and Sessions Judge,
Kullu, H.P.

